


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.11.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.95/ BB/2017	-	For hearing	252(3)	Ray Interiors & Advertising (India) Pvt. Ltd. Vs ROC.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	JAYASHREE PARTHASARATHY 9986649498	PETITIONER	

ORDER

PCS for Petitioner is present. ROC report not received, though notice was served on ROC. PCS is directed to pursue the matter with ROC. List it on 17/11/2017.


Member (T)


Member (J)